

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.08.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 376/2026 For Direction IA No. 1075/2026 For Stay IA No. 1076/2026 To Dispense with IA No. 1077/2026 (Interim Order)	Neeraj Agarwal, Proprietor, Ambal Agencies Vs S Arun, Suspended Director of Sargam Metals Pvt Ltd & Anr. WITH	Mr. Manoharan S	Mr. Varun Srinivasan R2
2.	Comp App (AT) (CH) (Ins) No. 377/2026 To Dispense with IA No. 1078/2026 For Direction IA No. 1079/2026 (Interim Order)	S Arun Suspended Director of Sargam Metals Pvt Ltd Vs K J Vinod, IRP of Sargam Metals Pvt Ltd & 2 Ors.	Mr. Anirudh A Sriram	Mr. Varun Srinivasan R1
3.	Comp App (AT) (CH) (Ins) No. 405/2026 For Stay IA No. 1163/2026	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	
4.	Comp App (AT) (CH) (Ins) No. 406/2026 For Stay IA No. 1164/2026	Butta Automotive Pvt Ltd & 7 Ors. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 7 Ors WITH	Ms. Poornima Devi T	Mr. Y Suryanarayana For Caveator
5.	Comp App (AT) (CH) (Ins) No. 407/2026 For Stay IA No. 1165/2026	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 13 Ors. WITH	Mr. Ranghasayee NRG	Mr. Y Suryanarayana For Caveator
6.	Comp App (AT) (CH) (Ins) No. 409/2026 For Stay IA No. 1168/2026	Meridian Educational Society Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 14 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana For Caveator

7.	Comp App (AT) (CH) No. 88/2026 For Stay IA No. 1224/2026	Hinduja National Power Corporation Ltd & Anr. Vs The Regional Director, Southeastern Region Directorate & Anr.	Mr. AR Ramanathan	
----	--	---	-------------------	--

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024 For Substitution IA No. 1106/2026	G A Abhimanyu Raja Managing Director (Suspended), Vijai Spinners (RJPM) Pvt Ltd Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1
9.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1
10.	IA No. 984/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 03/2026 To dispense with IA No. 06/2026	RCC E-Construct P Ltd Vs DMI Finance P Ltd & Anr.	Mr. Praveen Ravichandran	Mr. Ravi Rajagopalan R2

Admission - Notice Ordered

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 610/2025 For Stay IA No. 15/2026	TSP Logistics Pvt Ltd (Formerly Known as Unitac Logistics Pvt Ltd) & Anr. Vs Sreenivasan PR Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Liju V Stephen	
B. Without Interim Order				
12.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors	Ms. Preeti Mohan	Mr. S Eshwar R1-R3

13.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432 & 483/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors. WITH	Mr. Anant Merathia	
14.	Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors. WITH	Mr. Anant Merathia	Mr. RS Sravan Kumar R1
15.	Comp App (AT) (CH) No. 86/2025 For Stay IA No. 808/2025 For Interim Relief IA No. 810/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Green Thumb Agro Pvt Ltd & 8 Ors.	Mr. Anant Merathia	Mr. RS Sravan Kumar R1 R2 R4
16.	Comp App (AT) (CH) (Ins) No. 136/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt Ltd	Mr. R Padmanabhan, PCS	

For Hearing (Part Heard)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 Part-Heard	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
18.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 Part-Heard	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
B. Without Interim Order				
19.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019) Part-Heard	Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd&4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA
21.	TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar& 14 Ors Vs Metro Corp Infrastructure Limited	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA
22.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies,Coimbatore & Anr	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi R1
23.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt Ltd Vs The Registrar of Companies, Tamilnadu A&N Islands, Chennai & Anr	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
24.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors Vs Falcon Agencies Pvt Ltd & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar R1- R5

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/2025	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors.	Mr. Akshay Goel	Mr. T Ravichandran R1
26.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2

27.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
28.	Comp App (AT) (CH) (Ins) No. 250/2026 For Direction IA No. 695/2026	Sri Lakshminarasimha Oil Mills Pvt Ltd & Anr. Vs Northern Power Distribution Company of Telangana Ltd (TGNPDCL)	Mr. Bendi Raviteja	Ms. Kopal Sharraf R2
B. Without Interim Order				
29.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R1 R2
30.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraj	Mr. ML Ganesh	Mr. R Ashwanth
31.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
32.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2
33.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno Services Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali
34.	Comp App (AT) (CH) (Ins) No. 335/2025 For Additional Docs IA No. 1018/2025	IRP Infra Tech Pvt Ltd Vs Devi Engineering and Constructions Pvt Ltd	Mr. Y Suryanarayana	Ms. Anandha Lakshmi
35.	Comp App (AT) (CH) (Ins) No. 411/2025 For Stay IA No. 1170/2025 & 384/2026 For Direction IA No. 244/2026	Jasbir Kaur Vs Chandrasekhar Sagutoor, RP of Vimala Joseph Raj & Anr.	Mr. S Gokul	Mr.S Sathiyarayanan

36.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. P Elayarajkumar	Mr. Anant Merathia R1 Mr. VVSN Raju R2
37.	Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party-in-person	Mr. Akhil Suresh
38.	Comp App (AT) (CH) (Ins) No. 530/2025 For Exemption IA No. 1794/2025	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solution Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	Mr. L Venkateshwar Rao
39.	Comp App (AT) (CH) (Ins) No. 547/2025 For Exemption IA No. 1532/2025 For Additional Docs. IA No. 1533/2025	P Narotham Rao Erstwhile Director of Pravista Infra Pvt Ltd Vs Indian Bank & Anr.	Mr.KP Pramodh Kumar	Mr. Pranava Charan R1 Mr. Raja Shekar Rao Salvaji R2
40.	Comp App (AT) (CH) (Ins) No. 559/2025	SM Kamal Pasha in consortium with Syed Fahad Vs Kotak Mahindra Bank Ltd	Mr. K Srinandan	Mr. P Elayarajkumar
41.	Comp App (AT) (CH) (Ins) No. 587/2025	Alliance Global System & Solution Vs ARS Traffic& Transport Technology Pvt Ltd	Mr. G Vijay Anand	Mr. Shinu J Pillai
42.	Comp App (AT) (CH) (Ins) No. 33/2026 For Exemption IA No. 76 & 78/2026	Assets Care And Reconstruction Enterprise Limited Vs Ramanathan Bhuvaneshwari, RP for LGCL Urban Homes (India) LLP	Mr. Angad Varma	Mr. Srinandan K
43.	Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	Mr. PJ Rishikesh
44.	Comp App (AT) (CH) (Ins) No. 283/2026 For Stay IA No. 802/2026	Dr. ML Suresh Babu & Anr. Vs Madhugiri Venkatarayappa Sudarshan, IRP of Sriya Farms & Feeds Pvt Ltd	Mr. Varun S	Mr. ML Ganesh

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID**: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in